

Unauthorised Encroachment

5039. SHRI RAVINDRA KUMAR PANDEY : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the attention of the Government has been drawn to the news-item captioned "Police Ke Asahayog se Avaidh Nirman Bekhof Zari" published in "Dainik Jagaran" dated May 11, 1998;

(b) if so, the facts thereof; and

(c) the action taken by the Government in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) Yes, Sir.

(b) and (c) Delhi Police have reported that during the month of April, 1998, Municipal Corporation of Delhi (MCD) had informed them about six demolition operations to be carried out in the North-East District. Of these, the demolition operation was carried out with the assistance of Delhi Police in two cases, whereas in two other cases Delhi Police were unable to provide assistance because of non-availability of police personnel. Out of the remaining two cases, the demolition programme in one case was postponed by the Municipal Corporation of Delhi as the day fixed for it was declared a Gazetted Holiday, where in the second case none of the MCD officials reported at the Police Station concerned though the force was kept ready.

Indo-Iran and Indo-Oman Pipeline Projects

5040. SHRI DATTA MEGHE :
SHRI FRANCISCO SARDINHA :
SHRI RAVI SITARAM NAIK :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether any study has been conducted into the progress of pipeline projects among India and Iran, Oman and certain Central Asian countries like Tazakistan, Turkmanistan etc;

(b) if so, the details thereof;

(c) whether these projects have been implemented;

(d) if not, the reasons for delay in implementing the projects;

(e) whether this has forced the Government to shift to LNG import; and

(f) if so, the measures proposed to be taken to ensure safety of the pipelines?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR) : (a) to (d) In respect of the Indo-Oman gas pipeline project an Agreement on Principal Terms was signed with Oman. However, the project has not been implemented as the technical feasibility studies have not been completed and the Oman Oil Company is to establish adequate gas services in Oman. With regard to Indo-Iran pipeline, an MOU was signed with Iran but the feasibility has not been established as the pipeline route survey could not be completed. Hence this project has not been implemented. There is no specific understanding with Central Asian countries in respect of gas pipeline projects.

(e) As one of the measures of meeting the demand for natural gas, the Government has approved the formation of Joint Venture Company consisting of GAIL, ONGC, IOC and BPCL to explore the possibility of importing LNG to India.

(f) Pipeline transportation is required only after regassification. Oil Industry Safety Directorate (OISD) prescribes the required safety standards for the pipelines and audits the same.

High Level meeting on Kashmir

5041. SHRI VIJAY GOEL :
SHRI K.S. RAO :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a high level meeting on Kashmir was convened recently;

(b) if so, the details of the participants and the matters discussed at the meeting along with the decisions taken thereon;

(c) the extent to which it differs from the policy adopted by the previous Governments;

(d) whether the discussion on the scheme of development of the State was also discussed in the meeting; and

(e) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) to (e) A highlevel meeting was taken by the Union Home Minister on 24.6.1998 at Srinagar, with the Chief Minister, J & K to discuss issues pertaining to the development of the State. Union Ministers of Defence, Tourism, Railway and Power as well as concerned Ministers of the State Government participated in the meeting. In addition, senior officers of the Central and State Government including the local Army Commanders attended the meeting.

The review of the ongoing schemes was undertaken during the meeting for galvanizing the development programmes, as this is viewed as a major element of the strategy to contain militancy in the State. While the main focus of the discussions was on development aspects, issues relating to security were also discussed.

During this meeting, it was announced that in order to strengthen J&K Police, 2 more Indian Reserve Battalions would be created immediately and one more in 1999-2000. In addition, Rs. 5 crores are to be made available for modernisation of the State Police and 114 Border police posts manned by J&K Police would also be established. Additional 3500 Special Police Officers would also be appointed.

Issues relating to the power sector, the progress of railway projects in the State as well as the need to finalise the Plan Outlays and the issue of grant of additional financial assistance to the State was discussed.

Per Capita availability of Foodgrains

5042. SHRI SURENDRA PRASAD YADAV (JAHANABAD) : Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) the per capita, per day, per month availability of foodgrains in the country during each of the last three years till April, 1998;

(b) whether per capital availability of foodgrains in the country has declined; and

(c) if so, the reasons therefor and the steps proposed to be taken by the Government to meet this declined?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYA PAL SINGH YADAV): (a) The per capita net availability of

foodgrains calculated as kgs./year and grams/day for the last three years and for 1998 till April are as under:

Per Capita Net Availability of Foodgrains

Year	Kgs./year	grams/day
1995	185.3	507.7
1996	177.3	485.8
1997	186.9	512.1
1998 (Upto April)	178.4	488.8

(b) and (c) The per capita net availability of foodgrains has declined in 1998 as compared to 1997 due to shortfall in production during 1997-98 season. To augment the availability of foodgrains, the Government has been implementing crop specific schemes such as Integrated Centrals Development Programmes in Rice, Wheat and Coarse Cereals Based Cropping Systems' Areas, National Pulses Development Project, etc. which would ultimately lead to increased production and productivity.

[English]

Education for SC/ST's Girls

5043. SHRI PRAKASH YASHWANT AMBEDKAR : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to State:

(a) the number of Scheduled Caste and Scheduled Tribes Girls covered under the special education programme; and

(b) the places where these classes are conducted?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI) : (a) The Central sector scheme of Special Education Development programme for Scheduled Castes girls belonging to very low literacy levels envisages establishment, through respective Zilla Praishads, of free residential schools for class I only. Each such school will have 25 girls in class I, of which atleast 90% of the intake should be from among girls belonging to Scheduled Castes and the rest may be from among Scheduled Tribes.